

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-2623/93
MA-3642/93

New Delhi this the 5th Day of January, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)

Hon'ble Mr. B.N. Dhoundiyal, Member(A)

1. Sh. Narendra Kumar
S/O Sh. Prabhu Dayal,
R/o C-45, Raj Nagar-II,
Mehroli Road, Palam Colony,
New Delhi-15.

2. Sh. Om Prakash
S/o Sh. Anant Ram
R/o C-45, Raj Nagar-II,
Mehroli Road, Palam Colony,
New Delhi-15.

(By advocate Sh. V.P. Sharma)

Petitioners

versus

1. Union of India through
the General Manager,
Central Railway,
Bombay.

2. The Divisional Railway Manager,
Central Railway, Jhansi Division,
Jhansi.

3. The Secretary,
Railway Board,
Railway Bhawan,
New Delhi.

Respondents

ORDER (Oral)
delivered by Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)

The principal prayer is that the respondents
may be directed to prepare a seniority list of casual
labour on the basis of Railway Board circular dated
11.9.1986.

We direct the General Manager, Central Railway,
Bombay to dispose of the representation pending before
him expeditiously if it has already not been disposed of.

With these directions, this O.A. is disposed of
finally. No costs.

B.N.Dh.
(B.N. DHOUDIYAL)
MEMBER(A)

/vv/

S.K.D.
(S.K. DHAON)
VICE CHAIRMAN(J)